



**Central Administrative Tribunal
Principal Bench, New Delhi**

T.A. No.6112/2020
(SWP No.1940/2000)

This the 25th day of January, 2021

(Through Video Conferencing)

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Mr. Pradeep Kumar, Member (A)**

Sunit Singh (aged about 42 years)
No: MES506912 – Ex-Chowkidar
S/o Sh. Bhuri Singh R/o
Village Sialna, Teh., Bilawar
Distt. Kathua, Jammu

... Applicant

(*Nemo* for applicant)

Versus

1. Union of India
Through Secy. to Government
Defence Ministry, New Delhi.
2. Engineer-in-Chief's Branch
Army Headquarter, Kashmir House
BHQ, PO, New Delhi-110 011.
3. Chief Engineer, HQ Northern Command
C/o 56 A.P.O.
4. Commander Works Engineer
Udhampur, P.O. Gari
Udhampur(J&K)-182121.
Garrison.
5. Engineer(Executive Engineer)
P.O., DTC, Udhampur, 182121
6. Enquiry Officer
C/o Chief Engineer, MES
56, A.P.O.

....Respondents

(Mr. Sudesh Magotra, Deputy Advocate General)

ORDER (ORAL)**Justice L. Narasimha Reddy, Chairman:**

This TA is referable to SWP No.1940/2000. The record discloses that the Hon'ble High Court dismissed the writ petition as many as four times and the latest being on 18.12.2008, for default. There is nothing to show that the writ petition has been revived. Therefore, the TA has become infructuous and it is accordingly dismissed.

There shall be no order as to costs.

(Pradeep Kumar)
Member (A)

(Justice L. Narasimha Reddy)
Chairman

lg/pj/sunil/vb/ankit/neetu/